

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 1330  
TO BE ANSWERED ON 06.02.2026

**VACANCIES IN THE MINISTRY**

1330. SHRI BAPI HALDAR:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of sanctioned positions, employees in position and vacancies in the Ministry of Women and Child Development, as of 31 January 2026;
- (b) whether any positions have been laying vacant for more than two to five years, if so, the details thereof, category-wise; and
- (c) the number of sanctioned positions/vacancies in National Commission for Protection of Child Rights, Central Adoption Resource Authority/National Commission for Women, as of 31 January 2026?

**ANSWER**

MINISTER FOR WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) and (b): The details of sanctioned posts, employees in-position and vacancies in the Ministry of Women and Child Development (Main Secretariat), as of 31 January 2026, are as under:

Sanctioned	In-position	Vacant
265	208	57

Further, 14 posts of MTS in the Ministry (Main Secretariat) are lying vacant for two to five years.

(c): The number of sanctioned positions/vacancies in National Commission for Protection of Child Rights, Central Adoption Resource Authority and National Commission for Women, as of 31 January 2026, are as under:

Organization	Sanctioned	Vacancy	Remarks
National Commission for Protection of Child Rights (NCPCR)	36	34	Including 27 posts deemed abolished
Central Adoption Resource Authority (CARA)	37	13	-
National Commission for Women (NCW)	64	34	Including 1 post deemed abolished

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